

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 19-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SU/9423/2000</u>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
EX-PARTE JUDGEMENT			
2)	<u>SU/1807/2019</u>	Bank of India Versus M/s. Shakeera Tours and Travels	Arun Kumar Misra
ARGUMENTS			
3)	<u>SU/1204/2015</u>	Ms Ketan Industries Versus 1.Y A Mamaji Furnishing Pvt ltd 2.Abdeali Saifee Mamaji 3.Mrs.Rashna Ali Mamaji	Dharmendra L Gupta
4)	<u>SU/648/2017</u>	Mr. Kailash Dilli Rajbhar Versus 1. Mr Madan Dilli Rajbhar 2. Rubberwala Housing Infrastructure Ltd 3. Mr Subhash Dilli Rajbhar	Jyotsna Wahane
5)	<u>REVIEW PETITION/ 100019/2017</u>	M/s. Ketan Industries Versus M/s. Y. A. Mamaji Furnishings Pvt Ltd	Dinesh G Mishra
6)	<u>STAY APPLICATION/ 100074/2017</u>	M/s. Ketan Industries Versus M/s. Y. A. Mamaji Furnishings Pvt Ltd	Dinesh G Mishra
7)	<u>SU/2465/2017</u>	Mahesh Paper Mart Versus Mr. Nilesh Bhalchandra Choulkar	Mohankumar K. and R. S. Mangaonkar

Sr No	Cases	Party Name	Advocate Name
FRAMING ISSUES			
8)	<u>SU/3256/2018</u>	M/s. Paras Synthetics India Pvt Ltd Versus Bharat Kantilal Chheda	Karthik Rajasekhar and Farishta Menon
CH/S ORDERS			
9)	<u>SU/3219/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
10)	<u>SU/3220/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
11)	<u>SU/3299/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
12)	<u>SU/3300/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
13)	<u>CHAMBER SUMMONS/ 100157/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
14)	<u>CHAMBER SUMMONS/ 100158/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
15)	<u>CHAMBER SUMMONS/ 100169/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt	M. V. Kini and Co.

Sr No	Cases	Party Name	Advocate Name
		Ltd and Ors.	
16)	<u>CHAMBER SUMMONS/ 100170/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M. V. Kini and Co.

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Civil Cases Listed on 20-10-2020

Sr No	Cases	Party Name	Advocate Name
EX-PARTE JUDGEMENT			
1)	<u>SU/1846/2019</u>	Central Bank of India Versus 1. M/s. Raju Leather 2. Mr. Raju Bhanu Matkar	Vikas S. Kapile
ARGUMENTS			
2)	<u>SU/1112/2017</u>	Mr Arekapudi Veera Brahma Rao Versus Mr. Gummadi Jagadishwara Rao	Omkar S Kelkar
FRAMING ISSUES			
3)	<u>SU/1988/2018</u>	Nahar Builders Ltd Versus Tilia Tulipia CHS Ltd	FF and Associates
FRAMING ISSUES P.H.			
4)	<u>SU/740/2018</u>	M/s. Hafele India Pvt Ltd Versus 1. M/s. Enzo International 2. Mr. Manoj Chaudhry 3. Mr. Saahil Chaudhary	M/s. R. M. Pande and Co
CH/S ORDERS			
5)	<u>SU/8992/2000</u>	S J MANDREKAR AND CO Versus SHANTA KAUALGI AND ORS	D S SAKHALKAR C N MEHTA
6)	<u>CHAMBER SUMMONS/ 101446/2019</u>	S. J. Mandrekar And Co And Anr Versus Shanta S. Kaujalgi And Ors	Nutan S. Moily
7)	<u>SU St/ 12957/2019</u>	Ms. Sonia Prem Daryanani Versus Mrs. Gool H. Bhujwala & Ors.	M/s. Harish shroff & Co.

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 21-10-2020

Sr No	Cases	Party Name	Advocate Name
ARGUMENT P.H.			
1)	<u>SU/574/2007</u>	MR.AHMED HAJI MOHAMMED TERAI Versus BOMBAY SOCIAL SERVICES ORS.	M.Y.SAYANI Q.M. ASHFAQ
2)	<u>SU/7893/1996</u>	DINESH V VYAS Versus THE EDUL-ATE CO OP HSG SOC LTD	Reshma Ravi BHARAT JOSHI
FRAMING ISSUES			
3)	<u>SU/1521/2018</u>	Nahar Builders Ltd Versus 1. Arun Goenka 2.Axis Bank Ltd.	FF and Associates
4)	<u>SU/1564/2018</u>	Nahar Builders Ltd. Versus 1.Devrani Sudarshan of Mumbai 2.Bank of India	
5)	<u>SU/1565/2018</u>	Nahar Builders Ltd Versus 1. Mr. Rajesh Gurhani 2. HDFC Bank Ltd	FF and Associates
6)	<u>SU/1660/2018</u>	Nahar Builders Ltd Versus 1. Mr. Subroto Roy 2. Oriental Bank Of Commerce	FF and Associates
7)	<u>SU/1664/2018</u>	Nahar Builders Ltd Versus 1. Mr. Ashok Gupta 2. Central Bank of India	FF and Associates
8)	<u>SU/2507/2018</u>	Ashok Badliram Jaiswar Versus All Services Global Pvt. Ltd.	R.R. Bhardwaj

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 22-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SU/7666/2001</u>	THE BOARD OF TRUSTEES OF THE PORT OF MUMBAI Versus HINDUSTAN ORGANIC CHEMICALS LTD	M S MULLA AND MULLA M S CRAWFORD BAYLEY CO
2)	<u>SU/7691/1996</u>	TIRATHRAJ R YADAV Versus SMT VITHABAI P PATIL AND ORS	VIVEK B PANDEY ANIL C SINGH
3)	<u>CHAMBER SUMMONS/ 101223/2014</u>	THE TRUSTEES OF THE PORT OF BOMBAY Versus SHRI VINAYKUMAR AMRITLAL OZA AND OTHERS	M-S MULLA AND MULLA AND CRAIGIE BLUNT AND CAROE
4)	<u>SU/1092/2017</u>	The Board of Trustees of the Port of Mumbai Versus Captain Lalit Wahi	M/s. M.V. Kini and Co.
5)	<u>CHAMBER SUMMONS/ 100888/2019</u>	Tiratharj Ramchandra Yadav Versus smt. Vithalbai Pandharinath patil and Ors.	Vivek Pandey
EX-PARTE JUDGEMENT			
6)	<u>SU/300/2015</u>	Ms Advance Metal Powder Versus 1.Ms Modi ARC Electrodes Co and Modi Industrial Ltd 2.Modi Industries ltd	K D Jha
CH/S ORDERS			
7)	<u>SU/7495/1983</u>	Rashna Ratan Surveyour Versus Westcoast Builders Private Limited Company	Ms Duraiya S Retiwala
8)	<u>SU/477/2019</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla

Sr No	Cases	Party Name	Advocate Name
9)	<u>SU/741/2019</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
10)	<u>CHAMBER SUMMONS/ 101597/2019</u>	Ms.Rashna Ratan Surveyour and Anr. Versus Westcoast Builders Pvt. Ltd. and Anr.	Adv. M/s. Hooseini Doctor and Co.
11)	<u>CHAMBER SUMMONS/ 100030/2020</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
12)	<u>CHAMBER SUMMONS/ 100031/2020</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla

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Civil Cases Listed on 23-10-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>EXECUTION APPLN/ 100527/2017</u>	RAMESH T. SONAWANE AND ORS FOUR Versus SMT. SULOCHANA G. HOTKAR AND ANR ONE	B.S. PATIL
JUDGMENT			
2)	<u>SU/1718/2019</u>	Bank of Baroda Versus 1. Mr. Rahul Purshottam Davke 2. Mr. Sudhir B. Sawant	Purnima Pandit
ARGUMENTS			
3)	<u>SU/1771/2019</u>	Desarch Design Associates Versus Sayaji Foods Pvt Ltd	Mr. Aagam J. Doshi
4)	<u>SU/2583/2018</u>	Jeevandeep Prakashan Pvt Ltd Versus Mr. Anil Mahadeo Patil	M/s. J. R. Vakil and Asociates
FRAMING ISSUES			
5)	<u>SU/103592/201 2</u>	STATE BANK OF INDIA Versus MANISHA S PATIL AND 4 ORS	KUSUMAKAR KAUSHIK KISHOR V TEMBE 5
6)	<u>SU/101710/201 6</u>	Samta Builders Pvt. Ltd. Versus Nanji Dhanji Vichhivora HUF	IC Legal
NM ORDERS			
7)	<u>SU/2905/2010</u>	SHRADDHA SANJAY PANDIT Versus THE AXIS BANK LTD	S J KANOUIA AND D S INDULKAR NEE KANAUIA M S A R BAMNE AND CO , U OBJ

Sr No	Cases	Party Name	Advocate Name
8)	<u>SU/6304/2006</u>	BABA RAMPRATAP YADAV Versus M S Z M ENTERPRISES BUILDERS AND DEVELOPERS AND ANR	ANIL R MISHRA SHRI M R YADAV 2
9)	<u>NOTICE OF MOTION/ 103212/2018</u>	Shraddha Sanjay Pandit Versus The Axis Bank Ltd.	Adv. Marathe and Marathe
10)	<u>SU/2633/2018</u>	Siddhagiri Apartment Condominium Versus Mr. Dushyant Haridas Mavani	Niranjan Jagtap and Co
11)	<u>SU/2634/2018</u>	Siddhagiri Apartment Condominium Versus Mr. Dushyant Haridas Mavani	Niranjan Jagtap and Co
12)	<u>NOTICE OF MOTION/ 104122/2018</u>	Siddhagiri Apartment Condominium Versus Mr. Dushyant Haridas Mavani	Niranjan Jagtap And Co
13)	<u>NOTICE OF MOTION/ 104123/2018</u>	Siddhagiri Apartment Condominium Versus Mr. Dushyant Haridas Mavani	Niranjan Jagtap And Co
14)	<u>NOTICE OF MOTION/ 101851/2019</u>	Baba Rampratap Yadav Versus Ms ZM Enterprises Builders And Developers And Anr	Anil R. Mishra
15)	<u>NOTICE OF MOTION/ 102159/2019</u>	Ram Shankar Gupta Versus MHADA And Anr	Adv Prakash G. Lad
16)	<u>EXECUTION APPLN/ 100227/2019</u>	Ram Shankar Gupta Versus The Maharashtra Housing and Area Development Authority and anr.	Amardev J. Uniyal